


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2018.

Cases	Total pendency at the beginning of January, 2018 (Civil - Criminal)		Institution during the month of January, 2018 (Civil - Criminal)		Total disposal during the month of January, 2018 (Civil - Criminal)		Pendency at the end of January, 2018 (Civil - Criminal)	
1. WRIT PETITION	94	--	01	--	--	--	95	--
2. APPEAL	26	47	--	02	--	--	26	49
3. R.S.A	05	--	--	--	--	--	05	--
4. F.A.O	--	--	01	--	--	--	01	--
5. CONTEMPT	02	--	--	--	--	--	02	--
6. MISC. CASES	--	04	--	--	--	--	--	04
7. MISC. APPEAL	--	--	--	--	--	--	--	--
8. TRANSFER PETITION	--	--	--	--	--	--	--	--
9. BAIL APPLICATION	--	--	--	--	--	--	--	--
10. MAC APPEAL	07	--	01	--	--	--	08**	--
11. REVIEW	01	--	--	--	--	--	01	--
12. REVISION	05	04	--	--	--	--	05	04
13. MAT APPEAL	01	--	--	--	--	--	01	--
14. REVISION U/S 19 OF THE (FAM CT.)	--	--	--	--	--	--	--	--
15. LEAVE PETITION	--	05	--	--	--	--	--	05
16. ARBITRATION PETITION/ APPEAL	03	--	--	--	--	--	03	--
17. S.A.O.	--	--	--	--	--	--	--	--
18. REFERENCE	--	--	--	--	--	--	--	--
19. C. O.	04	--	--	--	--	--	04	--
20. TAX APPEAL	02	--	--	--	--	--	02	--
21. Ex. P.	--	--	--	--	--	--	--	--
GRAND TOTAL	150	60	03	02	--	--	153	62

* 1(One) W. P. (C) stands adjourned sine- die.

**02 (Two) MAC Appeals have been restored in terms of the Order dated 10.10.2017 passed by Hon'ble Supreme Court in S. L. P No. 27565 and 27566 of 2017.


 Assistant Registrar
 High Court of Sikkim
 Gangtok

